

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4239
ANSWERED ON:20.02.2014
FINANCIAL ASSISTANCE TO LAKSHADWEEP
Sayeed Muhammed Hamdulla A. B.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether financial assistance under the rural development programmes to panchayats is not reaching on time especially in Lakshadweep;
- (b) if so, the detail thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): The Ministry of Rural Development does not release funds directly to the Gram Panchayats under any of the Rural Development Schemes. The Central Share of funds is released to the District Rural Development Agency/ZilaParishad under Indira AwaasYojana and DRDA Administration. Under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) funds are released to the State Employment Guarantee Fund (SEGF). Funds under National Rural Livelihood Mission are transferred directly to the State Rural Livelihood Missions (SRLMs).